

20.10.2010

O.A. No. 131/2008

Hon'ble Justice Shri Alok Kumar Singh, M(J)
Hon'ble Sri S.P.Singh, Member (A)

List revised. No body is responding for the applicant. On the last occasion also, nobody was present on behalf of the applicant. Office has also reported that no Rejoinder Affidavit has been filed. It appears that applicant is no more interest in this case. O.A. is therefore, dismissed for default and non-prosecution.

Member (A) 


Member (J)

HLS/-

copy of circular
dated 20-10-2010
Replies
25-10-2010